

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, DISTRICT SOALN, H.P.

No. D&SJ/SLN/CCT-I/Protocol/2019- 8076
Dated Solan, the 4.9.19

"OFFICE ORDER"

A protocol wing of following Ministerial Officials are hereby, constituted for District Headquarter Solan to perform protocol duty as an adhoc arrangement on need basis at the time of visit of Judicial dignitaries as per the instructions/directions of Hon'ble High Court of Himachal Pradesh vide Registry letter No. HHC/ Protocol/ Staff. Inst./ 200123893-910 dated 23.08.2019.

Sr. No	Name of the Officials.	Name of the Courts where the officials are presently posted.	Contract Number
1	Sh. Vinod Sood, Supdt.G-II	Addl.Distt.&Sessions Judge-II,Solan	94180-29117
2	Sh.Vinod Sharma,Civil Nazir.	Sr.Civil Judge-cum-CJM,Solan	98168-00110
3	Smt.Rachana Thakur,CCT-Ist.	District&Sessions Judge,Solan	94184-77977
4	Sh.Sanjeet Singh,Naib Nazir	District and Sessions Judge, Solan	98050-65336
5	Sh. Lekh Ram, Bailiff	Sr. Civil Judge-cum-CJM, Solan.	98164-37724
6	Sh.Bhupender Mahant, P.S.	Sr. Civil Judge-cum-CJM, Solan.	98166-19143
7	Sh. Deep Prakash, P.S.	Senior Civil Judge-cum-CJM, Solan.	94182-85913
8	Sh. Rakesh Thakur, P.S.	District and Sessions Judge, Solan	94186-70516
9	Sh.Ramesh Kumar, Peon.	Civil Judge-cum-JM,Court No.-1,Solan	88946-71708
10	Sh. Rajesh Kumar, Peon.	District and Sessions Judge, Solan.	94183-72082

The urgent work pertaining to the seats of aforesaid deputed officials while on protocol duty, the Judicial Officers concerned will depute other staff of their Court of same cadre, so that Court work may not suffer. During the protocol duty, the aforesaid officials will be entitled for TA/DA as per Rules.

(Bhupesh Sharma)
District & Sessions Judge,
Solan, Distt. Solan, H.P.

Endst. No. D&SJ/SLN/CCT-I/Protocol/2019- 8077 to 8095 Dated : 4.9.19

Copy is forwarded for information to:-

- 1) The Registrar General, Hon'ble High Court of H.P., Shimla.
- 2) The Registrar(Protocol), Hon'ble High Court of H.P. Shimla.
- 3) The Additional District and Sessions Judge, Nalagarh.
- 4) The Additional District and Sessions Judge-I and II, Solan.
- 5) The Civil Judge(Sr.Div.)-cum-C.J.M., Solan, H.P.
- 6) The Sr. Civil Judge-cum-ACJM, Nalagarh and Kasauli.
- 7) The Secretary to District Legal Services Authority, Solan.
- 8) The Civil Judge-cum- JMIC, Arki, Kandaghat, Kasauli and Nalagarh.
- 9) The Mobile Traffic Magistrate, Solan and Sirmaur at Solan.
- 10) The Civil Judge(Jr.Div.)-cum-J.M.-I and II, Solan, H.P.
- 11) The Chief Administrative Officer of this office.
- 12) The Civil Nazir of this office.
- 13) Guard file.

District & Sessions Judge,
Solan, Distt. Solan, H.P.